

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.122/BB/ 2017	-	Admission	252(3)	Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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JAYASHREE PARTHASARATHY PETITIONER
PL: 9986649498.



The matter is listed today for admission. Registry has raised some objections. PCS is directed to comply the objections.

List it on 24.10.2017.



MEMBER (J)